

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 17 NOV 1993

APPLICATION NO(s) 899 of 1993.

APPLICANTS: K.A.Gopalacher v/s. RESPONDENTS: Sub-Divisional Officer, Telegraphs, Mudigere and Others.

TO.

1. Sri.B.H.Rajendra, Advocate,
No.642, First 'C' Main Road,
Eighth Block, Jayanagar,
Bangalore-560 082.
2. The Sub-Divisional Officer,
Telegraphs, Mudigere-577132.
3. The Chief General Manager,
Karnataka Telecom Centre,
No.1, Old Madras Road,
Ulsoor, Bangalore-560008.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-XXX-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 09-11-1993.

N. Gopalacher
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

cc: Jerned
DR

15/11/93

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A. No.899/93.

TUESDAY THIS THE NINETH DAY OF NOVEMBER 1993

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member [A]

K.A. Gopalachar,
S/o Venkachar,
Aged 30 years,
Casual Mazdoor,
Office of Sub-Divisional Officer,
Telegraphs,
Mudigere-577 132.

... Applicant

[By Advocate Shri B.H. Rajendran]

v.

1. Sub-Divisional Officer,
Telegraphs,
Mudigere-577 132.
2. The Chief General Manager,
Telecommunication,
Bangalore.

... Respondents

O R D E R

Shri Justice P.K. Shyamsundar, Vice-Chairman:

Having heard the learned counsel for the applicant, all that we should do in this case is to direct the respondent department to consider the representation of the applicant, produced at Annexure A-3 dated 16.6.1993 seeking for employment. If any such representation has been received by the respondents, we direct the respondents to dispose off the same within three months from the date of receipt of a copy of this order. A copy of this order is directed to be sent to the department immediately for information. With these observations this application stands

disposed of finally.



TRUE COPY

W. All S 17/11/93
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

MEMBER [A]

Sd-

Sd-

VICE-CHAIRMAN